

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5020
ANSWERED ON:23.12.2014
SECURITY RELATED EXPENDITURE
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the aims and objectives of the Security Related Expenditure (SRE) scheme;
- (b) whether the funds provided/released by the Union Government to the State Governments under the said scheme have decreased while the naxalite activities have increased manifold in these States during each of the last three years and the current year;
- (c) if so, the details thereof and the reasons therefor, State-wise;
- (d) whether the Government has achieved the aims and objectives of the said scheme;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other steps taken/being taken by the Government to provide adequate funds to the States affected by the naxalite activities to enable them to combat this menace?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (f): The Central Government is implementing a non-plan scheme titled Security Related Expenditure (SRE) Scheme for the Left Wing Extremism (LWE) affected States to supplement the efforts of State Governments to effectively deal with the problem of LWE.

The SRE Scheme being a reimbursement scheme in nature, the expenditure is first incurred by the State Governments, which is reimbursed by the Central Government as per the existing scheme guidelines. The State-wise details of funds released under the SRE Scheme during the last three years and the current year is given at Annexure-I.

The Central Government also provides assistance to the States in capacity building through schemes like the Special Infrastructure (SIS) Scheme, the Scheme for Construction/ Strengthening of Fortified Police Stations, setting up of Counter Insurgency and Anti Terrorist (CIAT) Schools and raising India Reserve (IR) Battalions. Similarly, in addition to various development programmes/flagship schemes being implemented throughout the country, funds are also released to the State Governments for development of affected areas under a scheme titled 'Additional Central Assistance (ACA) for LWE affected districts'.

The State-wise details of LWE violence during the last three years and the current year is given at Annexure-II. It is worth mentioning that as a result of combined efforts of the Central and State Governments, the incidents of LWE violence and resultant killings has been declining continuously since 2011.